

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/543(KB)2017
IA(I.B.C)/1069(KB)2024, IA(I.B.C)/1410(KB)2023,
IA(I.B.C)/1612(KB)2023, IA(I.B.C)/199(KB)2024,
IA(I.B.C)/2023(KB)2023, IA(I.B.C)/1061(KB)2023,
IA(I.B.C)/872(KB)2022, IA(I.B.C)/1333(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	SBER BANK VS VARRSANA ISPAT LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (hybrid) Mode

Mr. Saubhik Chowdhury, Adv.] For Applicant
Ms. Prarthana Singha Roy, Adv.

Mr. Kanishka Prasad, Adv.] For Applicants in IA/2023 of 2023
Ms. Shweta Dubey, Adv.
Ms. Ishita Srivastava, Adv.

Mr. Arun Kumar Gupta, CA] For the Liquidator

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. The matter is posted to **28.08.2024**.

Satyajit Roy
Court Officer